

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4991  
ANSWERED ON:23.12.2014  
FAKE NGOS  
Gaikwad Dr. Sunil Baliram

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government is aware of fake NGOs or non-existent NGOs receiving funds from the Government;
- (b) if so, the details thereof, State-wise;
- (c) whether reports from the Collectors/ States concerned are being obtained regularly about the functioning of the NGOs;
- (d) if so, the details thereof along with the names of the NGOs blacklisted on the reports of the Collectors/States during the last two years, State-wise; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

(a): No Madam. There has been no report from State Governments of fake or non-existent NGOs, receiving funds for implementation of the schemes of the Ministry of Social Justice & Empowerment, during the last two years.

(b): Does not arise.

(c) to (e): Grants-in-aid is provided to NGOs which are recommended by State Level Multi-disciplinary Grant-in-Aid Committee supported by inspection reports in prescribed format. Complaints of misuse of funds, if any, are investigated through enquiry/inspection and further release of grant-in-aid is considered only on receipt of a satisfactory report. In cases wherein, prima-facie irregularities are found, show cause notice is issued to the organization concerned with the approval of competent authority and further necessary action is taken as per provisions of the Scheme. During the last two years two NGOs namely Chitragupt Shikshan sansthan, Varanasi, Uttar Pradesh and Dhalopar Rural Development, Karimganj, Assam have been blacklisted on the basis of complaints received against them. In one case State Government of Bihar has recently blacklisted an NGO namely Pandit Bacchan Pandey Mahila Vikas Sansthan in District Gopalganj, on grounds of misuse of Government grants and other irregularities. During inspection visits carried out by officials of the Ministry during the year a total of fortyone Non-Governmental Organisations were found closed or non-existent, in various States. The State-wise details are given at Annexure.